

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1350
ANSWERED ON:31.07.2001
CASTE CERTIFICATE ACT, 2000
CHANDRAKANT BHAURAO KHAIRE;PRAKASH V. PATIL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some proposals seeking approval relating to Scheduled Caste, Scheduled Tribe, Denotified Tribe, Nomadic Tribe, O.B.C. and Special Backward Category Caste Certificate Act, 2000 have been received from the Government of Maharashtra;
- (b) if so, the details thereof alongwith date of receipt in each case;
- (c) whether the Government have approved these proposals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a)to(e): The Maharashtra Scheduled Castes, Scheduled Tribes, De-notified Tribes (Vimukta Jatis), Nomadic Tribes, Other Backward Classes and Special Backward Category (Regulation of issuance and verification of) Caste Certificate Bill, 2000, has been assented to by the President on 16.5.2001 and the State Government informed accordingly.